

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 20-08-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BAIL APPLN NDPS 100905/2020	Anup Ashok Redkar Vs The State Of Maharashtra Through Ghatkopar PS	Hearing	
2	BAIL APPLN NDPS 100906/2020	STATE GOVERNMENT Vs Ismail Jakir Khan	Hearing	
3	CRI REV APP 100746/2018	Manoj R. Agarwal - Applicant Vs Rahul D. Kopikar - Respondent	Order	
4	SPL.CASE 100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Order	
5	BAIL APPLN NDPS 100910/2020	Krishnamurthi Muthuswamy Kaunder Vs The State- ANC Bandra Unit	Order	
6	REMAND APPLN NDPS 100141/2020	The State- Malvani PS Vs Mohsin Salim Khan	Production	
7	REMAND APPLN NDPS 100276/2020	The State- Bandra Police Station Vs Bashir Mohd. Soudagar Gani @ Bhayaji	Production	
8	REMAND APPLN NDPS 100510/2020	The State of Maharashtra Through Wadala T. T. PS Vs Sampurria Gandhi Mistry	Production	
9	NDPS S CASE 100076/2017	The State ANC Unit Vs Pravin Dilip Waghela & 2 ors	HCTB	
10	NDPS S CASE 100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran & 3 ors	HCTB	